

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
PORPOISE REALTORS PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	Porpoise Realtors Private Limited
2.	Date of incorporation of corporate debtor	December 26, 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Coimbatore
4.	Corporate Identity No. of Corporate Debtor	U70101TZ2007PTC014099
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: III Floor, Selva Towers, 320/4, Avinashi Road, Coimbatore, Tamil Nadu - 641004
6.	Date of closure of Insolvency Resolution Process	September 12, 2023
7.	Liquidation commencement date of corporate debtor	September 12, 2023 (Copy of the order received on September 14, 2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Prakul Thadi IBBI/IPA-002/IP-N01149/2021-2022/13806
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. 1405, J Block, Rainbow Vistas Green Hills Road, Moosapet, Hyderabad, Telangana - 500018 Email: prakulthadi@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: D. No. 470/12, HIG-1, Block-5, APHB, Baghlingampally, New Nallakunta, Hyderabad – 500044 Email: cirp.porpoiserealtors@gmail.com
11.	Last date for submission of claims	October 12, 2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of Porpoise Realtors Private Limited on September 12, 2023 (copy of the order received on September 14, 2023).

The stakeholders of Porpoise Realtors Limited are hereby called upon to submit their claims with proof on or before October 12, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 15-09-2023
Place: Hyderabad

Sd/-
Prakul Thadi
Liquidator
Reg. No.: IBBI/IPA-002/IP-N01149/2021-2022/13806

Bengaluru Sri Dharmaraya Swamy Temple

800-year-old shrine dedicated to Pandavas



Story & photos:
V.V.S. Manian



Shri Dharmaraya Swamy temple is the oldest temple located in Bengaluru. It is 800 years old temple dedicated to the Pandavas. This is the only temple in India that has been built to worship the five brothers (Pandavas) and their consort Draupadi from the epic Mahabharata.

History
The temple was constructed by the Ganga arasu Kings who are famously known as Vanhi Kula Kshatriyas or Thigalas. It is believed that when the city was built by Kempa Gowda in the 16th century, the towers (gopuras) were built in the four corners of the city keeping this temple vimanam as a centre point. The four towers are the Lalbagh tower in the south east, the Ulsoor tower in the north-east, the Gavipura tower in the south-west and the Bellary road tower in the north-west. It was during the early days, when the Ganga Arasu Kings used to build their towns around lakes and rivers. This temple was built in the Sidikatte lake bed area. The kings named the old town as Kalyanapuri, a town of temples where all auspicious events takes place. In the later days, the town was named as “Bendhakaluru” which later became

“Bengaluru”.
Architecture
The temple has its resemblance from the architectural features of the Gangas, the Pallavas and the Vijayanagara styles. The inner sanctum (garbagraha) is in Ganga style, the tower (gopuram) is in Pallava style and the central hall (Mukhi mantap) is in Vijayanagar style. The construction of the temple has been carried out in three different eras. The fourth stage of construction, the Rajagopura was completed in the 20th century.

Legends
Draupadi bravado and army
According to the legend, following the Kurukshetra war, Draupadi created an army called Veerakumaras to fight a demon called Timirasura.

Once, Pandvas, Krishna and Draupadi were proceeding to heaven after completing their exile in the forest when suddenly the demon Timirasura appeared and started abusing and teasing Draupadi. Since her husband and Krishna were far ahead of her, she was left with no alternative but to confront the demon.

Timirasura was bold and confident as he was blessed with a boon from Lord Shiva that

he will never be killed by anyone. In addition he had also been given the boon that even if a single drop of his blood falls on the ground, another Timirasura will spring up from the drop. Armed with the boon, the demon tried to fight with Draupadi.

Draupadi assumed her primeval form of Adi Shakthi. She took the cloth covering her breast. Warriors like Durga, Gante pujari, Ganachari and Veerakumaras sprang from it. The battle was fierce and lasted long. Finally, the goddess struck one final blow and licked clean the flowing blood and swallowed the demon. Then, the goddess regained her original form of Draupadi. She also promised the valiant warriors of the battle that she would appear once every year.

Onset of Kaliyuga
After the completion of the Kurukshetra war, Dharma Raja, Yudishthira and Draupadi were crowned. At the time, the three crowned, witnessed a unique scene. A young woman was riding a horse, while her husband was carrying her slippers on his head. His mother walking behind him was tired and limping on the road. This was the beginning of Kaliyuga. It was also an indication that it was time for

the trio to leave earth and go to heaven. While on their way to heaven, Draupadi and Yudhishtira were suddenly confronted by Kalipurusha (Human form of Kaliyuga). Draupadi immediately appealed to Lord Shiva and Parvathi for help. Shiva and Parvathi gifted their powers to vanquish the Kalipurusha. Both Shiva and Parvathi advised her to make a pot and safeguard her Shakthi (power) in it and then warriors were born out of it to

protect Draupadi.
Mysore Maharaja
The temple was visited by Sri Immadi Krishnaraja Wodeyar of Mysore in 1811 AD to witness the real truth about Karaga Shakthytosava. The King brought two sharpened swords as a present to the temple. The Veerakumaras of the temple accepted the sword (alagu) and performed Alaguseva to the goddess. The King was pleased with the seva and became an ardent devotee of the goddess Adishakthi

Draupadi. A few days later, the Maharaja’s mother fell seriously sick but recovered fast from a fatal disease due to the blessings of Adishakthi. The Maharaja donated land and jewels to the temple and lived happily till his death.

Deities
Deities worshipped here include Dharmaraja, Krishna, Arjuna, Draupadi, Nakula, Sahadeva and Bhima.

Pujas
Pujas are performed four times a day. In



addition, special pujas are also done on festival and auspicious

occasions.
Festivals
Karaga Festival: This

is the most important and a great event celebrated in honour

of Goddess Draupadi. It celebrates triumph over evil. The word “Karaga” means an earthen pot made from unbaked clay. The pot plays an important role in the festival as it is sacred and embodies goddess power which is attributed to the priest when he/she is carrying the pot. The festival lasts for 11 days.

Karaga festival also involves worship of boundary goddesses like Annamma, Mariamma, Patalamma, M u t h y a l a m m a ,

Yellamma and Gadagamma, all of whom appear as Draupadi’s siblings. The person carrying the Karaga is dressed in a woman’s attire. He balances the Karaga on his head without touching it. His arrival at the festival is announced by hundreds of ‘veerakumaras’, who are clad in dhotis and turbans, bearing unsheathed swords. The bearer’s wife takes on the role of a widow at the festival. Her mangalsutra and bangles are worn by



Bhagvad
Gita:

Chapter 18
slokas 19 to 25

jnanam karma ca, karta, ca, tridhaiva, guna bhedatah, procyate, guna sankhyane, yathavacchrmu tanyapi **XVIII 19**
In the scripture that enumerates the gunas, knowledge and action, and the doer, each is said to be of three types according to the distinction of the gunas that predominate in each. Listen to what I have to say about all as well. sarvabhutesu yenaikam bhavam’, avyayam iksate, avibhaktam’, vibhakteshu, taj, jnanam’, viddhi, saatvikam’ **XVIII 20**
The knowledge by which a person sees the divine presence equally in all beings is known as Satvik. prthaktvena, tu, yaj’, jnanam, nanabhavan’, prthagvidhan’,vetti, sarvesu, bhutesu, taj, jananam’, viddhi, rajasam’ **XVIII 21**
The knowledge by which a man cognizes the different kinds of diverse nature in all living beings is known as Rajasika.yat tu, krtsnavad’, ekasmin’, karye, saktam’, ahaitukam’, attatvarthavad alpam’, ca, tat’, tamasam’, udahrtam’ **XVIII 22**
Again, that knowledge which is only engrossed

in one implementing body as if it were whole and which is irrational, has no understanding of the truth, and is trivial – this has been called Tamasika. niyatam’, sangarahitam’, aragadvesatah krtam’, aphilaprepsuna, karma, yat’, tat’, satvikam’, uchyate **XVIII 23**
An action that is ordained by scripture, is free from the pride of the doer, and is performed without any attachment or hatred by the one who is not desirous of any return is said to be Satvika. yat’, tu, kamepsuna, karma, sahanakarena, va, punah, kriyate, bahulaayasam’, tad’, rajasam’, udahrtam’ **XVIII 24**
That action, which involves a lot of hard work and is performed by one who is desirous of fruits or is conceited, is said to be Rajasika. anubandham’, kshayam’, himsam’, anavekshya, ca, paurusam’, mohad’, arabhyate, karma, yat’, tat’, tamasam’, uchyate **XVIII 25**
That action that is undertaken through ignorance, without any regard to consequences,

loss to oneself, injury to others, or one’s own resourcefulness, is declared Tamasika.

Quote
“Shree Krishna gives the simile of the flame of a lamp. In the wind, the flame flickers naturally and is impossible to control. However, in a windless place, the flame becomes as steady as a picture. Similarly, the mind is fickle by nature and very difficult to control. But when the mind of a yogi is in enthralled union with God, it becomes sheltered against the winds of desire. Such a yogi holds the mind steadily under control by the power of devotion.

Shree Krishna gives the simile of the flame of a lamp. In the wind, the flame flickers naturally and is impossible to control. However, in a windless place, the flame becomes as steady as a picture. Similarly, the mind is fickle by nature and very difficult to control. But when the mind of a yogi is in enthralled union with God, it becomes sheltered against the winds of desire. Such a yogi holds the mind steadily

under control by the power of devotion. Having presented the process of meditation and the state of its perfection, Shree Krishna now reveals the results of such endeavors. When the mind is purified, one is able to perceive the self as distinct from the body, mind, and intellect. For example, if there is muddy water in a glass, we cannot see through it. However, if we put alum in the water, the mud settles down and the water becomes clear. Similarly, when the mind is unclean, it obscures perception of the soul and any acquired scriptural knowledge of the $\square tm \square$ is only at the theoretical level. But when the mind becomes pure, the soul is directly perceived through realization.

Having presented the process of meditation and the state of its perfection, Shree Krishna now reveals the results of such endeavors. When the mind is purified, one is able to perceive the self as distinct from the body, mind, and intellect. For example, if there is muddy water in a glass, we cannot see through it. However, if

we put alum in the water, the mud settles down and the water becomes clear. Similarly, when the mind

is unclean, it obscures perception of the soul and any acquired scriptural knowledge of the $\square tm \square$

is only at the theoretical level. But when the mind becomes pure, the soul is directly perceived through

realisation.” (https://www.holy-bhagavad-gita.org/chapter) - V.V.S. Manian

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF SEASTAR REALTORS PRIVATE LIMITED	
Sl.No./Particulars	Details
1. Name of corporate debtor	Seastar Realtors Private Limited
2. Date of incorporation of corporate debtor	December 26, 2007
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Coimbatore
4. Corporate Identity No. of Corporate Debtor	U70101TZ2007PTC014103
5. Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: III Floor, Selva Towers,320/4, Avinashi Road, Coimbatore, Tamil Nadu - 641004 September 12, 2023
6. Date of closure of Insolvency Resolution Process	September 12, 2023 (Copy of the order received on September 14, 2023)
7. Liquidation commencement date of corporate debtor	September 12, 2023 (Copy of the order received on September 14, 2023)
8. Name and registration number of the insolvency professional acting as liquidator	Prakul Thadi IBBI/PA-002/IP-N01149/2021-2022/13806
9. Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. 1405, J Block, Rainbow Vistas Green Hills Road, Moosapet, Hyderabad, Telangana - 500018 Email: prakulthadi@hotmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Address: D.No. 470/12, HIG-1, Block-5, APHB, Baghlingampally, New Nallakunta, Hyderabad - 500044 Email: cirp.seastar@gmail.com
11. Last date for submission of claims	October 12, 2023
Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of Seastar Realtors Private Limited on September 12, 2023 (copy of the order received on September 14, 2023). The stakeholders of Seastar Realtors Private Limited are hereby called upon to submit their claims with proof on or before October 12, 2023 , to the liquidator at the address mentioned against Item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties. In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.	
Date: 15-09-2023 Place: Hyderabad	Reg. No.: IBBI/PA-002/IP-N01149/2021-2022/13806 Sd/- Prakul Thadi Liquidator

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF PORPOISE REALTORS PRIVATE LIMITED	
Sl.No./Particulars	Details
1. Name of corporate debtor	Porpoise Realtors Private Limited
2. Date of incorporation of corporate debtor	December 26, 2007
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Coimbatore
4. Corporate Identity No. of Corporate Debtor	U70101TZ2007PTC014099
5. Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: III Floor, Selva Towers, 320/4, Avinashi Road, Coimbatore Tamil Nadu - 641004 September 12, 2023
6. Date of closure of Insolvency Resolution Process	September 12, 2023 (Copy of the order received on September 14, 2023)
7. Liquidation commencement date of corporate debtor	September 12, 2023 (Copy of the order received on September 14, 2023)
8. Name and registration number of the insolvency professional acting as liquidator	Prakul Thadi IBBI/PA-002/IP-N01149/2021-2022/13806
9. Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. 1405, J Block, Rainbow Vistas Green Hills Road, Moosapet, Hyderabad, Telangana - 500018 Email: prakulthadi@hotmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Address: D.No. 470/12, HIG-1, Block-5, APHB, Baghlingampally, New Nallakunta, Hyderabad - 500044 Email: cirp.porpoiserealtors@gmail.com
11. Last date for submission of claims	October 12, 2023
Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of Porpoise Realtors Private Limited on September 12, 2023 (copy of the order received on September 14, 2023). The stakeholders of Porpoise Realtors Private Limited are hereby called upon to submit their claims with proof on or before October 12, 2023 , to the liquidator at the address mentioned against Item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties. In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.	
Date: 15-09-2023 Place: Hyderabad	Reg. No.: IBBI/PA-002/IP-N01149/2021-2022/13806 Sd/- Prakul Thadi Liquidator



கலைஞர் மகளிர் உரிமை திட்டம் தொடக்கம்

தருமபுரி ஒருங்கிணைந்த மாவட்ட திமுக செயற்குழு கூட்டத்தில் முதல்வருக்கு நன்றி தெரிவித்து தீர்மானம்

தருமபுரி, செப். 16- ஒருங்கிணைந்த மாவட்ட திமுக செயற்குழு கூட்டம் கிழக்கு மாவட்ட செயலாளர் தடங்கம் சுப்ரமணி மற்றும் மேற்கு மாவட்ட செயலாளர் பழனிப்பன் ஆகியோர் முன்னிலையில் நடைபெற்றது. இக்கூட்டத்தில், சிறப்பு அமைப்பாளராக வேளான் மற்றும் உழவர் நலத்துறை அமைச்சர் எம். ஆர்.கே.பன்னீர் செல்வம் கலந்து கொண்டார். இக்கூட்டத்தில், பேரறிஞர் அண்ணாவின் பிறந்த நாளை முன்னிட்டு 1 கோடியே 6 லட்சம் பெண்கள் பயன்பெறும் வகையில்



கோவை மாநகராட்சி தெற்கு மண்டலம் 87வது வார்டுக்கு உட்பட்ட குனியமுத்தூர் அரசு மேல்நிலைப்பள்ளி அருகில் ரூ.40.60 லட்சம் மதிப்பீட்டில் பாலக்காடு பிரதான சாலை மற்றும் ரைஸ்மில் சாலை சந்திப்பில் அமைக்கப்பட்டிருந்த உயர்மட்ட நடைபாதை பாலத்தினை மாற்றியமைத்த பணியினை துணை மேயர் வெற்றிசெல்வன் முன்னிலையில் மாநகராட்சி கமிஷனர் மு.பிரதாப் பொதுமக்கள் பயன்பாட்டிற்கு திறந்து வைத்தார். உடன், மாமன்ற உறுப்பினர்கள் பாபு, செந்தில்குமார், உதவி ஆணையர் ஜே.பிரேம் ஆனந்த், செற்பொறியாளர் சசிப்பிரியா, உதவி செயற்பொறியாளர் கனகராஜ், உதவி நகரமைப்பு அலுவலர் ஜெயலட்சுமி, மண்டல சுகாதார அலுவலர் ஆண்டியப்பன், உதவி பொறியாளர் கணேசன், சுகாதார ஆய்வாளர் தனபாலன் மற்றும் மாநகராட்சி அலுவலர்கள் உள்ளனர்.



கோவை, செப். 16- துடியலூர் அருகே வட்டமலைபாளையத்தில் உள்ள ஸ்ரீ ராமகிருஷ்ணா பாலிடெக்னிக் கல்லூரியில் பொறியாளர் தின விழா கொண்டாடப்பட்டது.

கல்லூரி வளாகத்தில் நடைபெற்ற இவ்விழாவில் கணிபொறி துறை தலைவர் கே.ஜெகதீஷ்வரன் அனைவரையும் வரவேற்று பேசினார். கல்லூரி முதல்வர் ஆர்.என்.உமா விழா நிகழ்ச்சிக்கு தலைமை வகித்து பேசினார். சிறப்பு விருந்தினராக நற்பகம் அகடமி ஆப் ஹயர்



மேட்டுப்பாளையம் சிவில் என்ஜினியர் அமைப்பு சார்பில் பொறியாளர் தின விழா

மேட்டுப்பாளையம், செப். 16- பொறியாளர்கள் தினத்தை முன்னிட்டு மேட்டுப்பாளையம் சிவில் என்ஜினியர்ஸ் அசோசியேஷன் சார்பில் பொறியாளர்கள் தின விழா மேட்டுப்பாளையம் பிளாக் அட்டர் ரிசார்ட்டில் நடைபெற்றது. இவ்விழாவிற்கு மேட்டுப்பாளையம் கிளை தலைவர் விஜயகுமார் தலைமை தாங்கினார். பொறியாளர்கள்

சுவாமிநாதன், பாரதாத்தினம், மாநில பிஆர்ஓ சரவணராஜா மற்றும் ஆகியோர் முன்னிலை வகித்தனர். மேட்டுப்பாளையம் சிவில் என்ஜினியர்ஸ் அசோசியேஷன் செயலாளர் சரவணன் வரவேற்று கிறிஸ்டோபர் நன்றி கூறினார். தமிழரசன் மற்றும் மாநில செயலாளர் காந்தி, பொருளாளர் ராமகிருஷ்ணன் ஆகியோர் சிறப்புசொற்பார்வையினர். மண்டல தலைவர் தமிழ்செல்வன்,

பல்வேறு போட்டிகள் நடத்தப்பட்டு அதில் வெற்றி பெற்ற மாணவ, மாணவிகளுக்கு சிறப்பு விருந்தினரால் பரிசுகள் வழங்கப்பட்டன. விழாவின் இறுதியாக மெக்கானிக்கல் துறை தலைவர் சுரேஷ் குமார் நன்றி கூறினார்.

கிருஷ்ணகிரி, செப். 16- கிருஷ்ணகிரி மாவட்டம் ஊத்தங்கரை சட்டமன்ற தொகுதிக்கு உட்பட்ட மூன்றாம் பட்டி ஊராட்சி கொட்டுகாரம்பட்டி சென்னன் கொட்டையில் ரூ.15 லட்சம் மதிப்பில் சிறு பாலம் கட்டும் பணியினைபும், பதூர்ப்பங்களை ஊராட்சி கோணப் பட்டியில் அரசு உயர்நிலைப்பள்ளிக்கு ரூபாய் 10 லட்சம் மதிப்பீட்டில் சுற்று சுவர் அமைக்கும் பணியினையும் சட்டமன்ற உறுப்பினர் டி.எம்.தமிழ் செல்வம் பூமிபூஜை செய்து தொடங்கி வைத்தார். இந்தநிகழ்ச்சியில், மாவட்ட

5 வயதுக்கு உட்பட்ட குழந்தைகளுக்கு வைட்டமின் "ஏ" தீரவம் வழங்கும் முகாம்

கோவையில் 19 முதல் 26 வரை நடக்கிறது

கோவை, செப். 16- வைட்டமின் "ஏ" என்ற உயிர்ச்சத்து உடலுக்கு இன்றியமையாத ஒரு ஊட்டச்சத்து. இச்சத்து ஆரோக்கியமான கண்பார்வைக்கு துணை முக்கிய பங்களிக்கிறது. இதுமட்டுமில்லாமல் நம் உடலுக்கு தேவையான நோய் எதிர்ப்புசக்திக்கும், தோல், திசு மற்றும் எலும்பு வளர்ச்சிக்கும் தேவையான ஊட்டச்சத்தாகும். இச்சத்து குறைபாட்டினால் வறண்ட விழித்திரை, விழிவெண் திரையின் முக்கோண வடிவத்தில் வெண்ணிறமாக தடித்தல் மற்றும் மாலாக் சன்தோய் போன்றவைகள் ஏற்படும். இவற்றிற்கு தக்க சிகிச்சையளிக்கப் படவில்லை என்றால் பார்வை இழக்க நேரிடும். இதனை கருத்தில் கொண்டு தேசிய அளவில் வருடம் ஒருமுறை வைட்டமின் "ஏ" தீரவம் நாடு முழுவதும் உள்ள 6 மாதம் முதல் 5 வயது குழந்தைகளுக்கு இலவசமாக வழங்கப்பட்டு

வருகிறது. இந்த ஆண்டு இம்முகாமானது 19.9.23 முதல் 25.9.23 வரை தமிழ்நாடு முழுவதும் உள்ள அரசு ஆரம்ப சுகாதார நிலையங்கள், துணை முக்கிய நிலையங்கள் மற்றும் இலவசமாக வழங்கப்பட உள்ளது. இம் முகாமின் பொதுசுகாதார துறை மற்றும் ஒருங்கிணைந்த குழந்தை வளர்ச்சித் திட்டம் துறைகளைச் சார்ந்த களப்பணியாளர்கள் இணைத்து பணியாற்ற உள்ளார்கள். இம் முகாமின் மூலம் நம் கோவை மாவட்டத்தில் உள்ள 2,68,740 குழந்தைகளுக்கு வைட்டமின் "ஏ" தீரவம் வழங்க ஏற்பாடு செய்யப்பட்டுள்ளது. எனவே, பொதுமக்கள் அனைவரும் தங்களுடைய 6 மாதம் முதல் 5 வயதுவரை உள்ள குழந்தைகளுக்கு வைட்டமின் "ஏ" தீரவத்தினை

கேத்தி (தேர்வு நிலை) பேரூராட்சி ICஓ நீலகிரி மாவட்டம் ஒப்பந்தப்புள்ளி அறிவிப்பு ந.க.எண்.424/2023 நாள் : 15.09.2023 நீலகிரி மாவட்டம் கேத்தி (தேர்வு நிலை) பேரூராட்சியில் 2023 - 2024ம் ஆண்டில் 15-வது நிதிக்குழு மான்ய திட்டத்தின் கீழ் கீழ்க்கண்ட பணிகளுக்கான மூலக் குத்தியைப்பெறும் ஒப்பந்தப்புள்ளிகள் 03.10.2023ம் தேதி மாலை 3.00 மணி வரை வாங்கிக்கொடுக்கிறது. பணி சம்பந்தமான ஒப்பந்தப்புள்ளி படிவங்கள் கேத்தி (தேர்வு நிலை) பேரூராட்சி அலுவலகத்தில் 03.10.2023ம் தேதி காலை 10.00 மணி முதல் பிற்பகல் 1.00 மணி வரை பெறக்கொள்ளலாம். வேலை பற்றிய விவரங்களை கேத்தி பேரூராட்சி அலுவலகத்தில் அலுவலக வேலை நாட்களில், அலுவலக நேரங்களில் கேட்டு தெரிந்துகொள்ளலாம். வரவேற்ற ஒப்பந்தப்புள்ளிகள் 03.10.2023ம் தேதி மாலை 3.30 மணிக்கு செயல் அலுவலர் அலுவலர் அவரது அங்காடில் பெற்றவரால் வாங்கை தந்துள்ள ஒப்பந்ததாரர்கள் முன்னிலையில் திறந்து பரிசீலிக்கப்படும். 15-வது நிதி ஆண்டியம் - 2023 - 2024

வ. எண்.	விவரங்கள்	விவரங்கள்
1.	கார்ப்பேட்டை உடனார் பெயர்	கார்ப்பேட்டை ரிபுல்டர்ஸ் ஸ்டேஷன் லிமிடெட்
2.	கார்ப்பேட்டை உடனார் துருத்தி தேதி	டிசம்பர் 26, 2027
3.	சந்த அபிவிருத்தி கீழ் கார்ப்பேட்டை உடனார் துருத்திப்பதிவு	கம்பெனிகள் பதிவாளர், கோயம்புத்தூர்
4.	கார்ப்பேட்டை உடனாரின் நிதிவரை அடையாள எண்	U70101T22007PTC014099
5.	கார்ப்பேட்டை உடனாரின் பதிவு அலுவலகம்: 3வது தளம், செல்வா டவுன், 320/4, அவினாசி சாலை, கோயம்புத்தூர், தமிழ்நாடு 641 004	பதிவு அலுவலகம்: 3வது தளம், செல்வா டவுன், 320/4, அவினாசி சாலை, கோயம்புத்தூர், தமிழ்நாடு 641 004
6.	திவால் தீர்மான நடைமுறை ஓட்டம் தேதி	செப்டம்பர் 12, 2023
7.	கார்ப்பேட்டை உடனாரின் கலையு துருத்தி தேதி	செப்டம்பர் 12, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
8.	கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
9.	குழுவில் பதிவு செய்துள்ளபடி கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
10.	தெரிக்கப்பட்ட கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
11.	தேரிக் கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)

வ. எண்.	விவரங்கள்	விவரங்கள்
1.	கார்ப்பேட்டை உடனார் பெயர்	கார்ப்பேட்டை ரிபுல்டர்ஸ் ஸ்டேஷன் லிமிடெட்
2.	கார்ப்பேட்டை உடனார் துருத்தி தேதி	டிசம்பர் 26, 2027
3.	சந்த அபிவிருத்தி கீழ் கார்ப்பேட்டை உடனார் துருத்திப்பதிவு	கம்பெனிகள் பதிவாளர், கோயம்புத்தூர்
4.	கார்ப்பேட்டை உடனாரின் நிதிவரை அடையாள எண்	U70101T22007PTC014099
5.	கார்ப்பேட்டை உடனாரின் பதிவு அலுவலகம்: 3வது தளம், செல்வா டவுன், 320/4, அவினாசி சாலை, கோயம்புத்தூர், தமிழ்நாடு 641 004	பதிவு அலுவலகம்: 3வது தளம், செல்வா டவுன், 320/4, அவினாசி சாலை, கோயம்புத்தூர், தமிழ்நாடு 641 004
6.	திவால் தீர்மான நடைமுறை ஓட்டம் தேதி	செப்டம்பர் 12, 2023
7.	கார்ப்பேட்டை உடனாரின் கலையு துருத்தி தேதி	செப்டம்பர் 12, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
8.	கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
9.	குழுவில் பதிவு செய்துள்ளபடி கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
10.	தெரிக்கப்பட்ட கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
11.	தேரிக் கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)

தேதி : 15.09.2023 கலையு துருத்தி இடம் : ஊராபந்த பதிவு எண்: IBBI/PA-002/IP-N01149/2021-2022/13806

அளித்து கண்பார்வை உருவாக்கிட ஒத்துழைப்பு குறைபாட்டில்லாத நல்குமாறு கேட்டுக் கொள்ளப்படுகிறார்கள்.

வ. எண்.	விவரங்கள்	விவரங்கள்
1.	கார்ப்பேட்டை உடனார் பெயர்	கார்ப்பேட்டை ரிபுல்டர்ஸ் ஸ்டேஷன் லிமிடெட்
2.	கார்ப்பேட்டை உடனார் துருத்தி தேதி	டிசம்பர் 26, 2027
3.	சந்த அபிவிருத்தி கீழ் கார்ப்பேட்டை உடனார் துருத்திப்பதிவு	கம்பெனிகள் பதிவாளர், கோயம்புத்தூர்
4.	கார்ப்பேட்டை உடனாரின் நிதிவரை அடையாள எண்	U70101T22007PTC014103
5.	கார்ப்பேட்டை உடனாரின் பதிவு அலுவலகம்: 3வது தளம், செல்வா டவுன், 320/4, அவினாசி சாலை, கோயம்புத்தூர், தமிழ்நாடு 641 004	பதிவு அலுவலகம்: 3வது தளம், செல்வா டவுன், 320/4, அவினாசி சாலை, கோயம்புத்தூர், தமிழ்நாடு 641 004
6.	திவால் தீர்மான நடைமுறை ஓட்டம் தேதி	செப்டம்பர் 12, 2023
7.	கார்ப்பேட்டை உடனாரின் கலையு துருத்தி தேதி	செப்டம்பர் 12, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
8.	கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
9.	குழுவில் பதிவு செய்துள்ளபடி கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
10.	தெரிக்கப்பட்ட கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)
11.	தேரிக் கலையு துருத்தி தேதி	செப்டம்பர் 14, 2023 (உத்தரவு நகல் செப்டம்பர் 14, 2023 அன்று பெறப்பட்டது)

தேதி : 15.09.2023 கலையு துருத்தி இடம் : ஊராபந்த பதிவு எண்: IBBI/PA-002/IP-N01149/2021-2022/13806

தேதி : 15.09.2023 கலையு துருத்தி இடம் : ஊராபந்த பதிவு எண்: IBBI/PA-002/IP-N01149/2021-2022/13806